

Annexure-3

Name of the corporate debtor: Asis Corporate Advisors Limited; Date of commencement of CIRP: 09.09.2025; List of creditors as on: 08.03.2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank of India	29-09-2025	1,35,73,24,034.44	1,35,73,24,034.44	Claim against CD as Corporate Guarantor	1,35,73,24,034.44	1,35,73,24,034.44	No	36.09%	-	-	0	0	FC extended finacne to Asis Global Limited. To which CD extended corporate guarantee and mortgaged asset standing in the name of the CD to Bank
2	Labh Capital Services Limited	22-09-2025	40,72,20,317.00	21,57,18,708.25	Claiming against CD as Principal Borrower -as Related party	0	0	Yes	0.00%	-	-	19,15,01,608.75	0	State Bank of India (SBI) holds a prior and subsisting security interest over the same immovable properties and No clarification provided by claimant over the same. Claim already admitted by IRP of 21,57,18,708.25.-, further clarification sought by RP but not received.
TOTAL			1,76,45,44,351.44	1,57,30,42,742.69					36.09%			19,15,01,608.75		